GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION No. 4807 TO BE ANSWERED ON 28TH MARCH, 2025

ADMISSION PROCESS FOR PG MEDICAL COURSES

4807. SMT. SAJDA AHMED:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government propose to eliminate domicile quota for admission process for PG medical courses across the country, if so, the details thereof, State/UT-wise;

(b) the measures taken/proposed to be taken by the Government to expand the number of PG medical seats in the country, particularly in States like West Bengal in view of the increasing demand for the same;

(c) whether the Government has conducted any study to assess the impact of domicile-based quotas on the availability of specialist doctors in States facing shortage of medical professionals, if so, the details thereof;

(d) the details of the students domicile presently pursuing PG courses in the country, State/UT -wise;

(e) whether the Government has formulated any policy for internship and PG admission of Indian students who were pursuing medical education in different foreign colleges but had to return during the COVID period and have taken mid-way admission; and

(f) if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. ANUPRIYA PATEL)

(a) to (f): The Medical Counselling Committee (MCC) of Directorate General of Health Services (DGHS) is an allotment authority entrusted by the Hon'ble Supreme Court of India to conduct counselling for Post graduate (PG) courses as per the scheme devised by the Hon'ble Court and as per the policy formulated by Ministry of Health and Family Welfare (MoHFW). Counselling for PG courses covers 50% seats of All India Quota (AIQ), 100% seats of Central Institutes/Universities and Deemed Universities. The counselling for remaining 50% of PG seats (State quota) in medical colleges is conducted by respective State Counselling Authority as per guidelines applicable in the State.

The number of PG seats in the country has increased from 31,185 in 2013-14 to 74,306 in 2024-25. The Central Government has provided support to the State Governments under the "Centrally Sponsored Scheme for strengthening/ upgradation of existing State Government/ Central Government Medical Colleges" to increase the number of PG seats. Under the Scheme, a total of 1072 PG seats have been approved to be increased in the State of West Bengal.

The National Medical Commission (NMC), through its Public Notices dated 28.07.2022, 09.05.23 and 07.12.2023 issued clarifications and decisions concerning Foreign Medical Graduates addressing various issues related to the clinical training and internship requirements for such graduates
